

**IN THE INCOME TAX APPELLATE TRIBUNAL,
DELHI BENCH: 'I-1' NEW DELHI**

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI O.P. KANT, ACCOUNTANT MEMBER
[Through Video Conferencing]**

ITA No.6557/Del./2016
Assessment Year: 2009-10

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| M/s. Honeywell International (India) Pvt. Ltd., 17, Ground Floor, Amrit House, Sant Nagar, New Delhi | Vs. | Addl. CIT, Range-4, New Delhi |
| PAN :AABCA7954K | | |
| (Appellant) | | (Respondent) |

| | |
|---------------|----------------------------|
| Appellant by | Shri Ranjan Vohra, Adv. |
| Respondent by | Shri Surender Pal, CIT(DR) |

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| Date of hearing | 18.01.2021 |
| Date of pronouncement | 18.01.2021 |

ORDER

PER O.P. KANT, AM:

This appeal by the assessee is directed against the order of Learned Commissioner of Income Tax (Appeal)-37, New Delhi, dated 25.10.2016 pertaining to assessment year 2009-10.

2. The learned counsel appearing for the assessee, Shri Ranjan Vohra, Advocate, has requested for withdrawal of the appeal as the assessee has opted to settle the dispute relating to the tax arrears for the assessment year under consideration, under the

“Vivad Se Vishwas Scheme, 2020” for which it has filed Form Nos. 1 & 2 and Form No. 3 is still awaited.

2. However, it is submitted by the assessee’s counsel that the aforesaid be subjected to a caveat that in case the dispute relating to tax arrears for the assessment year under consideration is not ultimately resolved in terms of the aforestated Scheme, the assessee shall be at liberty to approach the Tribunal for reinstatement of the appeal and the Tribunal shall consider such application appropriately as per law. As the learned DR has no objection with regard to the aforesaid caveat, accordingly, we hold so.

3. In view of the aforesaid, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court.

**Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER**

**Sd/-
(O.P. KANT)
ACCOUNTANT MEMBER**

Dated: 18th January, 2021.

RK/-(D.T.D.S.)

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar, ITAT, New Delhi